

Title: Introduction of the Food Corporations (Amendment) Bill, 2001.

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री शांता कुमार) : महोदय, मैं प्रस्ताव करता हूँ कि खाद्य निगम अधिनियम, 1964 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. SPEAKER: The question is :

"That leave be granted to introduce a Bill further to amend the Food Corporations Act, 1964."

The motion was adopted.

श्री शांता कुमार : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

STATEMENT RE : FOOD CORPORATIONS (AMENDMENT)

ORDINANCE – LAID

श्री शांता कुमार : अध्यक्ष जी, मैं खाद्य निगम (संशोधन) अध्यादेश, 2001 द्वारा तुरंत विधान बनाए जाने के कारणों को दर्शाने वाला एक व्याख्यात्मक विवरण (हिंदी तथा अंग्रेजी संस्करण) सभापटल पर रखता हूँ। (Interruptions)

श्री बसुदेव आचार्य (बांकुरा) : अध्यक्ष जी, मुरादाबाद इश्यू पर गृह मंत्री जी कब बयान दे रहे हैं।

(ब्यवधान)

MR. SPEAKER: Please understand. In the morning you have wasted the entire time. Again, at 2 o'clock also you are doing the same thing. I do not understand what type of system you are following.

...(Interruptions)

MR. SPEAKER: It happened in the morning also. Please take your seat.

...(Interruptions)

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष जी, 24 तारीख की घटना पर बयान कब आयेगा?

वै. (व्यवधान)

अध्यक्ष महोदय : आप बैठ जाइये।

श्री मुलायम सिंह यादव (सम्मल) : आप हमें बोलने का मौका क्यों नहीं दे रहे हैं? गृह मंत्री जी का स्टेटमेंट कब आयेगा, यह ही बता दें तो अच्छा है।

MR. SPEAKER: Shri Mulayam Singhji, this is not good. You are also doing the same thing. What is this? In the morning you have wasted the entire time of the House. Again at 2 o'clock you are doing the same thing. I do not understand what system you are following.

...(Interruptions)

कुंवर अखिलेश सिंह (महाराजगंज, उ.प्र.) : अध्यक्ष जी, पूरे उत्तर प्रदेश में जंगल राज स्थापित हो चुका है। वै. (व्यवधान)

SHRI G.M. BANATWALLA (PONNANI): Mr. Speaker, Sir, on Sirsva Gaur incident of Moradabad, I should be allowed to make a statement. Please allow me. ...(Interruptions) We must have our say regarding this grave incident. ...(Interruptions)

MR. SPEAKER: It cannot be at 2 o'clock. Please understand. There is a 'Zero Hour'. You are not allowing the House to function in the 'Zero Hour'. You are disturbing the House. At 2 o'clock you are doing the same thing. I do not understand what type of method I have to follow in the House.

...(Interruptions)

MR. SPEAKER: You are a senior Member. Please take your seat. This is not good. The hon. Minister is on his legs.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): The Speaker needs protection. ...(Interruptions) अध्यक्ष जी, दोपहर को जब मुरादाबाद का मुद्दा उठाया गया था, अगर तभी मुझे अवसर मिलता और सदन की कार्यवाही को रोका नहीं जाता, तो जो अब मैं कह रहा हूँ यह बात तभी कह देता कि परसों गृहमंत्री जी इस संबंध में अपना वक्तव्य सदन में देंगे। ...(Interruptions)

MR. SPEAKER: Shri Yerrannaidu, you can raise your issue tomorrow and not today. The 'Zero Hour' matters can be taken up tomorrow.

SHRI G.M. BANATWALLA (PONNANI): Sir, after the hon. Minister makes his statement we must be allowed to ask questions and seek clarifications on the same. ...(Interruptions)

MR. SPEAKER: Shri Banatwalla, you are a senior Member. You have to assist the Chair and not to disturb the

Chair. Please take your seat.

...(Interruptions)

MR. SPEAKER: We will take up Item No. 11.